

(3) Rescue teams should be furnished with gas detectors and portable telephones.

*The role of the Mines Department*

The role of the Mines Department should be confined to ensuring the correct application of the regulations, rescue services being organised and financed by the mine owner or operator.

*General*

These recommendations, if adopted, should be introduced in accordance with a scheduled programme whose implementation might, if appropriate, be assisted by the ILO.

**Reported delay in constitution of Industry Advisory Council**

\*351. SHRI K. A. RAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether his attention has been drawn to the report in "Patriot" dated 30 September, 1980 regarding the delay in the constitution of Industry Advisory Council; and

(b) if so, the details and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) The matter is under finalisation.

**Poisonous Liquor cases in Delhi**

\*352. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases involving consumption of poisonous illicit liquor in the Capital since January this year;

(b) the number of lives claimed by illicit liquor consumption; and

(c) the steps taken by Government to effectively prevent production and consumption of such liquor?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):**

(a) Delhi Administration have reported that six cases involving consumption of poisonous illicit liquor were reported from different parts of the Capital during the period 1-1-80 to 31-10-80.

(b) Chemical analysis of the viscera of the persons involved in these cases has confirmed that nine persons died as a result of consumption of poisonous illicit liquor. Result of the chemical analysis of the viscera in respect of remaining five deceased persons is still awaited.

(c) Enforcement measures against distillation and sale of illicit liquor have been stepped up. Apart from conducting of raids, the police have taken preventive action under the provisions of Criminal Procedure Code and Delhi Police Act. Measures have also been taken to improve availability of safe country liquor at reasonable prices. Measures have also been initiated to publicize the dangers of illicit liquor.

**Senior Army Officers prematurely Retiring**

\*353. SHRI CHANDRAJIT YADAV: Will the Minister of DEFENCE be pleased to lay a statement showing:

(a) whether it is a fact that a number of senior army officers had recently resigned and the number of armed forces personnel seeking premature retirement had alarmingly increased because of stagnation and promotional bottlenecks and the service being no longer attractive as compared to the civilian jobs;

(b) if so, the number of senior army officers who resigned and the number of such armed forces personnel who sought premature retirement during the last four years; and

(c) whether Government have considered the question of removing